

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN**

**JAIPUR BENCH JAIPUR**

D.B. Civil Misc. Application No. \_\_\_\_\_/2020

IN

D.B. Civil Writ Petition No. \_\_\_\_\_/2020

**IN THE MATTER OF :**

Prithviraj Meena & Ors. ....Petitioners/Applicants

Versus

The Hon'ble Speaker  
Rajasthan Legislative Assembly .....Respondents/Non-Applicants

**AFFIDAVIT IN SUPPORT OF APPLICATION**

I, Prithviraj Meena,

Rajasthan do hereby

take oath and state as under:-

1. That I am one of the petitioners and I am well conversant with the facts of the case and am therefore, competent to swear this affidavit.
2. That the contents of all the paras of the application are true and correct to the best of my knowledge and belief.
3. That application has been drafted by the counsel under my instructions, which is true and correct to the best of my knowledge and legal advise

Jaipur

Dated

**VERIFICATION**

I, the above named Deponent do hereby verify that the aforesaid affidavit is true and correct to the best of my knowledge, belief and I have not suppressed any material therein and no part thereof is false,

So help me GOD.

JAIPUR

Dated